

**Central Administrative Tribunal
Principal Bench, New Delhi
CP No. 72/2019
In
OA No. 3143/2015**

This is the 05th day of July, 2019

**Hon'ble Sh. S.N. Terdal, Member (J)
Hon'ble Sh. A.K. Bishnoi, Member (A)**

G S Dhodhi
Aged about 68 years,
S/o Late Sh. Harbans Singh,
R/o WZ-271/C-4, Neelkanth Apartments,
Krishna Park Extn.
New Delhi, retired as Adhoc Danics Officer
(Advocate : Sh. T.D. Yadav)

...Applicant

Versus

1. Sh. Vijay Dev,
Chief Secretary
Players' Building
Delhi Secretariat,
.P. Estate, New Delhi
2. Sh. Anil Baijal,
Lt. Governor,
Raj Niwas Marg, Delhi
3. Sh. Mohanjeet Singh, Commissioner
Food Supplies & Consumer Affairs, Deptt.,
K-Block, Vikas Bhavan, New Delhi-02
4. Sh. S. K. Singh,
Special Commissioner (Administration),
Food Supplies & Consumer Affairs, Deptt.
K- Block, Vikas Bhavan, New Delhi-02
(Advocate : Ms. Esha Mazumdar)
Respondents

Order (Oral)

Hon'ble Sh. S.N. Terdal, Member (J)

In view of the order passed by the respondents on 15.04.2019,
nothing survives in the present CP. Therefore, the CP is closed. Notices
issued to the respondents are discharged.

**(A K Bishnoi)
Member (A)**

**(Sh. S.N. Terdal)
Member (J)**